

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA 171 001**

NO.HHC/Admn.1(18)/78-XV-21435-37

Dated: 18.7.2017

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**OFFICE ORDER**

Hon'ble the Acting Chief Justice has been pleased to nominate Hon'ble Mr. Justice Vivek Singh Thakur, as another Hon'ble member of the Litigation Committee at Serial No.4(I) of Office Order No.HHC/Admn.1(18)/78-XII-dated 12.01.2017. Henceforth, the Litigation Committee shall comprise of the following Hon'ble Members:

- (1) Hon'ble Mr. Justice Tarlok Singh Chauhan,
- (2) Hon'ble Mr. Justice Vivek Singh Thakur,
- (3) Hon'ble Mr. Justice Ajay Mohan Goel,

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE  
REGISTRAR GENERAL

Endst.No.HHC/Admn.1 (18)/78-XV-21438-43  
Copy forwarded to:-

Dated: 18.7.2017

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1. The Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Himachal Pradesh, Shimla, H.P.
2. Secretaries to the Hon'ble Judges, High Court of Himachal Pradesh, Shimla.
3. All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/ Court Masters, High Court of Himachal Pradesh.
4. All the Section Officers/Private Secretaries/ Chief Librarian/ Estate Officer/Public Relations Officer High Court of Himachal Pradesh.
5. The Secretaries/Private Secretaries/PAs to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/ Registrar (Admn.)/ Registrar (Estt.) &CPC, High Court of Himachal Pradesh.
6. Section Officer(Computers) is directed to upload the above office order on the High Court website and also to update the website accordingly.

  
REGISTRAR GENERAL